

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
IA No.19 of 2014, IA No.34 of 2014 & IA No.58 of 2014 in  
Appeal No.14 of 2014**

**Dated: 08<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Bharat Petroleum Corporation Ltd. .... Appellant (s)  
Sabarmati Gas Ltd. and Others Versus Respondent (s)**

Counsel for the Appellant(s) : Mr. Rajat Navet, Adv  
Ms. Sanya Talwal, Adv for BPCL

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.,  
Ms. Iti Aggarwal for R-2,  
Mr. Udit Seth Adv, for GAIL  
Mr. Gopal Jain, Sr. Adv.  
Mr. Piyush Joshi,  
Ms. Sumiti Yadava for SGL  
Mr. Anshuman Singh, Adv  
Mr. Prashant Bezboruah and  
Ms. Sonali Malhotra for PNGRB

**Order**

At the request of Learned Counsel for the Parties, the matter is posted for further hearing on **22.08.2014 at 2.30 p.m.**

**(Nayan Mani Borah)  
Technical Member (P&NG)  
pr/vg**

**(Justice M. Karpaga Vinayagam)  
Chairperson**